

up. The total amount involved in the Wind Farm project is approximately Rs. 4 crores for completed projects; for the energy from sewage project it is Rs. 20 lakhs. Two experimental projects for generation of power from municipal wastes have also been taken up.

**Tapping of Funds for Power Generation**

2271. SHRI H. N. NANJE GOWDA :  
SHRI G. S. BASAVARAJU :

Will the Minister of ENERGY be pleased to state :

(a) whether Government are examining the possibility of tapping funds outside the Seventh plan allocations to finance the setting up of 10,000 MW power capacity;

(b) if so, whether he had suggested that black money should be tapped for power generation in the country;

(c) whether the proposal has been accepted by the Finance Ministry;

(d) the time by which final decision in this regard is likely to be taken; and

(e) whether any alternative is being considered for meeting the gap between demand and supply of power at the end of Seventh Plan ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATAGI): (a) and (e). Yes, Sir, Projects are being posed for bilateral financing and financing by international financial institutions.

(b) In view of the constraint of funds it was suggested that all possible legitimate sources should be tapped.

(c) and (d). The Finance Ministry has accepted the proposal to pose projects for bilateral assistance.

**Import of Coal from Australia for Joint Sector Thermal Power Station at Tuticorin**

2272. SHRI H. N. NANJE GOWDA :  
SHRI G. S. BASAVARAJU :

Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have kept in abeyance a decision on the import of coal from Australia for the joint sector Thermal Power Station at Tuticorin;

(b) if so, the reasons therefor;

(c) whether a consortium units in Tamil Nadu has submitted a plan to set up thermal power station comprising 210 MW units at Tuticorin as a Joint Sector in association with the State Government; and

(d) if so, how long Government are likely to keep the decision in abeyance ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATAGI): (a) to (d). The proposal for Extension (Ehird stage of 2x210 MW) of the Tuticorin TPS was approved in June, 1985, and the project was to be implemented by the Tamil Nadu Electricity Board under the State's Seventh Plan. The Tamil Nadu authorities have now proposed to set up the Extension stage in the joint sector (based on import of coal). The modified project will be appraised from the techno-economic angle by the CEA after it has been submitted by the Tamil Nadu Electricity Board.

**Pending Cases in Supreme Court and High Courts**

2273. SHRI SOMNATH RATH :  
Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government are aware of the heavy work load in Supreme Court and High Courts;

(b) whether Government propose to issue any guidelines to Government undertakings, government branches, etc. to seek out of court settlements; and

(c) the number of cases pending in Supreme Court, which were initiated by State Governments, public sector undertakings and Central Government agencies?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ): (a) Yes, Sir.

(b) No, Sir.

(c) Particulars of such cases have not been furnished by the Registry of Supreme Court as no separate record is maintained.

#### Coal Mines in Operation

2274. SHRI SOMNATH RATH: Will the Minister of ENERGY be pleased to state:

(a) the number of coal mines in operation in the country at present;

(b) the coal deposit in these mines;

(c) the types of coal deposit in these mines; and

(d) the quantity of coal being lying lifted yearly?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) and (d). There are 506 coal mines in the country at present. In 1985-86, 154.24 million tonnes of coal was produced. The target for 1986-87 is 166.80 million tonnes.

(b) and (c). Information is being collected and would be laid on the Table of the house.

#### Rural Electrification in Orissa

2275. SHRI SOMNATH RATH: Will the Minister of ENERGY be pleased to state:

(a) the amount given for rural electrification during the last three years to Orissa;

(b) the amount spent for the same in Orissa;

(c) the number of villages electrified during the last three years;

(d) what was the target for the Sixth Plan period and what is the target for the Seventh Five Year Plan; and

(e) whether the target for Sixth Plan period has been fully achieved; if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) and (b). A sum of Rs. 48.81 crores was allocated for the Rural Electrification Programme financed through the Rural Electrification Corporation (REC) in Orissa during the last three years (1983-86). Against this Rs. 41.33 crores were disbursed by the REC and Rs. 30 crores (tentative) were spent on the Rural Electrification Programme by the Orissa State Electricity Board.

(c) During the last three years, 3623 villages were electrified in Orissa.

(d) The targets set by the Planning Commission during the Sixth and Seventh Five Year Plans were to electrify 6835 villages and 7558 villages respectively.

(e) The Orissa State Electricity Board electrified 6531 villages against the target of 6835 villages during the Sixth Five Year Plan. The main reasons for the shortfall have been attributed to shortage of material, lack of sub-transmission system, diversion of funds for restoration of works affected by cyclones/floods etc.

#### Shortfall in Power Availability in Orissa

2276. SHRI JAGANNATH PATNAIK: Will the Minister of ENERGY be pleased to state: